

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI M M UMAR
COURT 22 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 20-06-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>DIRECTIONS</u>				
1	MISC PETITION/ADOPT	100005/2020	Abhinav Gopal Krishan Aggarwal Vs Child Welfare Committee Mumbai Suburban District	S.P. Wakode
2	MISC PETITION/ADOPT	100015/2020	Rahul Kailash Gupta Vs Child Welfare Committee Mumbai	S.P. Wakode
3	MISC PETITION/ADOPT	100016/2020	Amar Vilas Desai Vs Child Welfare Committee Mumbai Suburban District	S.P. Wakode
4	MISC PETITION/ADOPT	100017/2020	Vinod Yashwant Kadam Vs Child Welfare Committee Mumbai Suburban District	S.P. Wakode
5	MISC PETITION/ADOPT	100027/2020	Lahu Vithoba Niwatkar Vs Child Welfare Committee Mumbai Suburban District	S.P. Wakode
